- Bid process for selection of developer, contractor or sub-contractor at the stage of Request of Qualification (RFQ).
- Allotment of projects by State Governments.
- Appointment of Foreign contractor or sub-contractor by the Developer

The guidelines also provide for the restrictions on employment of foreign employees to be deployed at the project either awarded or sub-contracted to a foreign company and their stay and movement outside the designated place of stay and project site.

RGGVY in Madhya Pradesh

†2732. SHRI RAGHUNANDAN SHARMA: Will the Minister of POWER be pleased to state:

- (a) the number of districts in Madhya Pradesh for which proposals under Rajiv Gandhi Grameen Vidyutikaran Yojana (RGGVY) are pending; and
 - (b) by when these would be sanctioned and the proposed amount released?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI BHARATSINH SOLANKI): (a) and (b) Out of 48 districts of Madhya Pradesh, projects for 32 districts with project cost of Rs. 1533 crore have been sanctioned under RGGVY. Balance 16 projects will be considered in the next phase of RGGVY, as and when funds are made available for the Phase-II of RGGVY.

Appointment of Chairman of DVC

2733. SHRI D. RAJA:

SHRIK.E. ISMAIL:

Will the Minister of POWER be pleased to state:

- (a) whether it is a fact that the Secretary of the Damodar Valley Corporation (DVC) was promoted to its Chairman on October 13, 2009;
- (b) if so, whether it is a fact that there were at least three cases of disciplinary action against him and his Ministry processed his appointment without Vigilance Clearance from the Commission; and
 - (c) if so, the details thereof and the Government's reaction thereto?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI BHARATSINH SOLANKI): (a) Yes, Sir. Ministry of Power issued Order No.I4/I/2007-DVC on 13th October, 2009 regarding appointment of the then Secretary, DVC as Chairman, DVC from the date of assumption of the charge of the post, on deputation basis for the period upto 21.05.2011 and he took over the charge of Chairman, DVC on the forenoon of 14th October, 2009.

[†]Original notice of the question was received in Hindi.